

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6667  
ANSWERED ON:09.05.2000  
SOCIAL WELFARE BOARD  
V. SAROJA

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether it is proposed to give statutory status to the Central Social Welfare Board;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN)

- (a) No, Sir.
- (b) Does not arise.
- (c) The Central Social Welfare Board is a non-profit Company registered under the Indian Companies Act, 1956 and is meeting the objectives for which it was set up.